

C. A. T. Bench, JAIPUR

Date of Order	Orders
7/9/93 Only sent to the app. C.A. & comp. C.A. (M. Chari) as vide 6571/5 6572 2-20 15-9-93 8	Mr. S. K. Jain - Counsel for Petitioner. Head. This is an m.p. for preponement of date in O.A. No. 149/93 which is fixed for final disposal at the stage of discretion on 5/10/93. Preponement of date has been stayed ^{prayed} on the ground that the petitioners have come to know that the Railway is going to hold the DPC for higher posts of Divisional officers in the last week of September and if the said case is not decided by that time the promotion of Junior persons shall ^{is} likely to take place and the petitioners may be deprived of the benefits. The date fixed in the O.A. is not far away. We are not satisfied that ^{with} the grounds stated in the petition. The m.p. is ^{is} therefore dismissed ^{dismissed}. infinitesimally (O.P. Sharma) Adm. Member CK Mishra (General M. S. M. C.) J. M. Member